

**MUMBAI BENCH**

**COURT – IV**

49.

**IA-183/2023 in CP/310(MB)/2021**

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.11.2023**

NAME OF THE PARTIES: Tarulata Trading Private Limited

SECTION: 271-273 OF THE COMPANIES ACT, 2013.

**ORDER**

1. Mr. Devul Dighe, Ld. Counsel for the Liquidator present.
2. Counsel for the Applicant is permitted to take out personal notice and serve it upon the Respondent within two weeks and file proof of service on or before next date of hearing.
3. List this matter on **14.12.2023**.

Sd/-  
**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-  
**KISHORE VEMULAPALLI**  
Member (Judicial)